

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-90(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.02.2018**

NAME OF THE COMPANY: NHPC Ltd. Vs. BSES Yamuna Power Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present: Mr. Vivek Singh, Advocate on behalf of the Petitioner
Mr. Arun Kathpalia, Sr. Advocate with Mr. Anupam Varma and
Mr. Rahul Kinsa, Advocates for the Respondent**

ORDER

Ld. Counsel for the petitioner as well as the Corporate Debtor are present. It is represented on behalf of the petitioner that reply has been received and that some more time is required to file rejoinder.

To come up on 13th March, 2018.

-S-d-1

**(Deepa Krishan)
Member (T)**

-S-d-1

**(R. Varadharajan)
Member (J)**